

DIVISION BENCH

P-102

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	UNION BANK OF INDIA VS BENGAL SHELTER HOUSING DEVELOPMENT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Sr. Counsel/counsel for the Corporate Debtor present.
2. Time to file reply affidavit is extended by two weeks. Let the affidavit be filed within this time positively.
3. Post this matter for arguments on **28/10/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**